

industries, strengthen and widen the existing flood banks to avert floods and thus save the people of this area from recurring losses and release funds from coastal development fund for the development of coastal area.

**(vii) Need to fill up the vacancies of managing Director and Chairman in the New Bank of India urgently**

SHRI MORESHWAR SAVE (Aurangabad): Sir, the New Bank of India a nationalised bank, has suffered a loss of approximately Rs. 10 crore in the financial year 1989-90. It is learnt that the loss for the financial year 1990-91. is even higher.

One of the major reasons attributable to this is the vacant posts of the Chairman and Managing Director since long. For the last 1 1/2 years, one of the Executive Directors is heading the bank. The Reserve Bank of India, vide its July-1990 report, had indicated the said Executive Director and had even recommended action against him.

In the present scenario when further loss by public institution cannot be accepted, there is a grave need to immediately investigate into the various aspects of functioning of New Bank of India. There is immediate need to appoint a capable and responsible outside executive as Managing Director and Chairman so that he can dispassionately take suitable and drastic steps to set the bank on the development path. Only this will lead to checking of malpractices of the bank.

**(viii) Need to introduce a new train between Jabalpur and Delhi**

SHRI SHARAVAN KUMAR PATEL (Jabalpur): Mr. Deputy Speaker Sir, eleven Lok Sabha MPs from Madhya Pradesh have given a memorandum to the Railway Minister on 26.8.1991 urging upon him to start a new train between Jabalpur and Delhi via

Katni and Bina on a shorter and direct route in public interest.

The existing only train, namely, Mahakoshal Express runs on a circuitous route thus taking several additional hours inconveniencing the commuters to reach their respective destinations. Moreover, once started as an Express Train, it has been reduced to a passenger train stopping at various small stations and runs in variably late and is always packed beyond its capacity

Thus, there is every justification for a new train. I would, therefore, urge upon the Railway Minister to make a statement, regarding introduction of such a train during the current session itself.

13.16 hrs

**PLACES OF WORSHIP (SPECIAL PROVISIONS) BILL —CONTD.**

[English]

MR. DEPUTY SPEAKER: Now, the House will take up further consideration of the Places of Worship (Special Provisions) Bill moved by Shri S.B Chavan on the 9th September, 1991. Shri Rajnath Sonker Shastri may continue now.

[Translation]

SHRI RAJNATH SONKER SHASTRI (Saidpur): Mr. Deputy Speaker, Sir, many points were raised yesterday when I was speaking on this Bill. I am sorry to say that our friends said so many things but they did not try to know the reality. Yesterday, I was saying that in *Manusmriti* there are so many such words, verses and couplets, which are insulting to us. *Manusmriti* is considered to be the representative scripture of God in